

NATIONAL COMPANY LAW TRIBUNAL  
SINGLE BENCH  
CHENNAI


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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 07.09.2018

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL

COMPANY APPLICATION NO. : MA/344/2018  
PETITION NUMBER : CP/541/IB/2017  
NAME OF THE PETITIONER(S) : Dhiren S.Shah  
NAME OF THE RESPONDENT(S) : Meka Dredging Company Pvt Ltd  
UNDER SECTION : 33(2)

S.No.	Name (in Capital)	Represented by	Signature
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1)	R. UmaShankar	Counsel for R.P.	 7/9/18.
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**ORDER**

Counsel for RP present. No representation on behalf of the Respondent. The Counsel for the RP prayed for an adjournment. At request, the matter is adjourned. Put up on **17.09.2018** at **10.30 A.M.**

MS

-sd/-  
**(CH.MOHD SHARIEF TARIQ)**  
MEMBER (JUDICIAL)